

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 310**

IA-448/2024

In

IB-660/PB/2023

**IN THE MATTER OF:**

Indian Bank

**Vs**

Ms. Kiran Qureshi

**.....APPLICANT/PETITIONER**

**.....RESPONDENT**

**SECTION**

**U/s 95(1) of IBC, 2016**

**Order delivered on 01.05.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Amod K Dalela, Advocate.

For the RP : Ms. Shagun Bharti with RP Roshan Lal Jain

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA-448/2024:-**

One week time granted as a last and final opportunity to the Personal Guarantor to file objections/reply.

List the matter on **16.05.2024.**

Sd/-

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**